



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Jul/202223/9

DATED: 18/08/2022

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 . Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Jul/202223/9 dated 18/08/2022 of Norms Committee - I for the year 2022-23 was held on 18/08/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R. K. Jaiswal, D.O.	DHI
2	Shri Rahul Bhardwaj, AD	MSME
3	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant,DGFT
4	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant,DGFT
5	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant,DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00193763AM22
RA File Number	082404000360 AM11
Licence No and Date	0810098214/13/04/2011
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	2 / NC/1/MEET/Jul/202223/9																		
Case Status	Case Approved																		
Party Name	JIMIT MEDICO SURGICALS																		
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022																		
HQ File Number	HQRNORM REVIW00002263AM23																		
RA File Number	HQRNORMAPPLY00000828 AM23																		
Licence No and Date	0810122898/17/07/2013																		
Norms Committee Decision:																			
The Committee considered the case as per the agenda and noted that the case was rejected in the NC Meeting No. 02/80 dated 15.04.2014 due to non-submission of reply of deficiency letter. Now, the applicant has applied for reviewing the case with a request to fix the ad-hoc norms. However, the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) has given the comments on DGFT Portal. Therefore, as per the comments of Consultant (Tech-1), the Committee decided to fix the ad-hoc norms as under:																			
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Export Quantity</th><th>Sl. No.</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Quantity</th></tr><tr><td rowspan="2">90183990</td><td rowspan="2">Disposable Intravenous Solution Giving Infusion Set</td><td rowspan="2">1850000 Sets</td><td>1</td><td>90183990</td><td>Relevant Luer Adapter (Lock)</td><td>Net to Net</td></tr><tr><td>2</td><td>90183990</td><td>Y site Latex Free (Made of ABS)</td><td>Net to Net</td></tr></table>		ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity	90183990	Disposable Intravenous Solution Giving Infusion Set	1850000 Sets	1	90183990	Relevant Luer Adapter (Lock)	Net to Net	2	90183990	Y site Latex Free (Made of ABS)	Net to Net
ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity													
90183990	Disposable Intravenous Solution Giving Infusion Set	1850000 Sets	1	90183990	Relevant Luer Adapter (Lock)	Net to Net													
			2	90183990	Y site Latex Free (Made of ABS)	Net to Net													

RA concerned may take suitable consequential action accordingly.

Case No.	3 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	STANADYNE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002250AM23
RA File Number	042404000235 AM15
Licence No and Date	0410159951/01/01/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	4 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00000396AM23
RA File Number	532404000021 AM15
Licence No and Date	5310018490/10/04/2015
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply has been received though DGFT Portal. Therefore, the Committee decided to forward the applicant's reply to concerned TE for examination & comments.	
Case is deferred.	

Case No.	5 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002029AM23
RA File Number	052304000292 AM16
Licence No and Date	0510395884/12/10/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	6 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000414AM17
RA File Number	039504000292 AM17
Licence No and Date	0310807493/31/08/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	7 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000114AM18
RA File Number	039404000636 AM17
Licence No and Date	0310808413/17/10/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	8 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000723AM19
RA File Number	072404000343 AM17
Licence No and Date	0710110999/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	9 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000726AM19
RA File Number	072404000345 AM17
Licence No and Date	0710111001/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000727AM19
RA File Number	072404000346 AM17
Licence No and Date	0710111002/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000746AM19
RA File Number	332404000007 AM17
Licence No and Date	3310030377/03/03/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000072AM23
RA File Number	NA
Licence No and Date	3310030377/03/03/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 11. Therefore, Committee decided to reject the case.	
Case is rejected.	

Case No.	13 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001482AM23
RA File Number	052404000643 AM17

Licence No and Date	0510402041/23/03/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	14 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00000919AM23
RA File Number	052404000056 AM18
Licence No and Date	0510402472/05/05/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002030AM23
RA File Number	052304000043 AM18
Licence No and Date	0510402563/16/05/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MACAWBER BEEKAY PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

and Date	
HQ File Number	HQRNORM REVIW00000899AM23
RA File Number	052404000114 AM18
Licence No and Date	0510403047/06/06/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	17 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000446AM19
RA File Number	082404000078 AM18
Licence No and Date	0810140577/29/06/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	18 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002176AM23
RA File Number	332404000007 AM18
Licence No and Date	3310030410/01/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/1/MEET/Jul/202223/9
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Case Status	Case Approved
Party Name	TINITA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00403026AM22
RA File Number	039504001031 AM18
Licence No and Date	0310819380/23/02/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in the NC Meeting No. 07/80 dated 17.07.2019 due to non-submission of reply of deficiency letter. Now, the applicant has applied for reviewing the case with a request to fix the ad-hoc norms. The case was referred to DPIIT for examination & comments through BO Portal. Further, the relevant documents were also sent to DPIIT through email dated 11.06.2022 and DPIIT sent their comments via email dated 12.08.2022. The case was deliberated in the meeting and after due deliberation, the Committee decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47011/21/2020-TSW dated 12.08.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take further necessary action as per the decision of NC.	

Case No.	20 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001913AM23
RA File Number	052404000643 AM18
Licence No and Date	0510406012/28/03/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	21 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

HQ File Number	HQRNORM REVIW00001904AM23
RA File Number	052404000041 AM19
Licence No and Date	0510406251/27/04/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	22 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00000984AM23
RA File Number	052404000080 AM19
Licence No and Date	0510406462/15/05/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	23 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00000985AM23
RA File Number	052404000096 AM19
Licence No and Date	0510406550/22/05/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	24 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002074AM23
RA File Number	072404000073 AM19
Licence No and Date	0710113487/26/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	25 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000508AM19
RA File Number	092404000171 AM19
Licence No and Date	0910066472/18/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	26 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001906AM23
RA File Number	052404000264 AM19
Licence No and Date	0510407380/31/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	27 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002075AM23
RA File Number	072404000180 AM19
Licence No and Date	0710114029/17/10/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	28 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000286AM19
RA File Number	052404000408 AM19
Licence No and Date	0510408160/22/10/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	29 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001910AM23
RA File Number	052404000397 AM19
Licence No and Date	0510408224/25/10/2018
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	30 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000595AM19
RA File Number	092404000340 AM19
Licence No and Date	0910066870/16/11/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	31 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000599AM19
RA File Number	072404000176 AM19
Licence No and Date	0710114150/19/11/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000605AM19
RA File Number	039404000761 AM19

Licence No and Date	0310825380/04/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001039AM23
RA File Number	318304000139 AM19
Licence No and Date	3110067252/12/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	34 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000636AM19
RA File Number	072404000240 AM19
Licence No and Date	0710114398/11/01/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Weight of each Export Product. 2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 3. Bifurcated quantities of components to be accounted for in the resultant product and the requirement	

of components as spares. Raw Material / Consumables.

4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
5. Generic name of import item at Sl. No.27& its use in export product.
6. Specific use of items of import in export product.
7. Net weight of components made out of imported raw material.

Case is deferred.

Case No.	35 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000639AM19
RA File Number	039404000864 AM19
Licence No and Date	0310826376/15/01/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	36 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NNF TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000665AM19
RA File Number	072404000268 AM19
Licence No and Date	0710114561/15/02/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	37 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000668AM19
RA File Number	652404000005 AM19
Licence No and Date	6510000024/18/02/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	38 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002122AM23
RA File Number	052404000747 AM19
Licence No and Date	0510410065/27/03/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	39 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001903AM23
RA File Number	052404000006 AM20
Licence No and Date	0510410159/05/04/2019
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	40 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HEURTEY PETROCHEM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000051AM20
RA File Number	342404000059 AM20
Licence No and Date	3410045150/17/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00225561AM22
RA File Number	092404000078 AM20
Licence No and Date	0910067545/20/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	42 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002121AM23
RA File Number	052404000090 AM20

Licence No and Date	0510410620/20/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002120AM23
RA File Number	052404000116 AM20
Licence No and Date	0510410714/24/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	44 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002123AM23
RA File Number	052404000159 AM20
Licence No and Date	0510410969/18/06/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	45 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00002150AM23
RA File Number	NA
Licence No and Date	6610000035/03/07/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	46 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001462AM23
RA File Number	042404000079 AM20
Licence No and Date	0410165942/07/08/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments.	
Case is deferred.	

Case No.	47 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000144AM20
RA File Number	342404000152 AM20
Licence No and Date	3410045365/09/08/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	48 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000158AM20
RA File Number	332404000017 AM20
Licence No and Date	3310030578/27/08/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	49 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00276106AM22
RA File Number	039404000480 AM20
Licence No and Date	0310831805/25/09/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	50 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000189AM20
RA File Number	039504000681 AM20
Licence No and Date	0310832116/10/10/2019
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	51 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000190AM20
RA File Number	039504000655 AM20
Licence No and Date	0310832159/11/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	52 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000200AM20
RA File Number	052404000403 AM20
Licence No and Date	0510412197/21/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	53 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000208AM20
RA File Number	072404000156 AM20

Licence No and Date	0710115619/29/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	54 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SAMIRI EQUIPMENTS AND ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002273AM23
RA File Number	039504000758 AM20
Licence No and Date	0310832707/11/11/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	55 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002064AM23
RA File Number	262404000012 AM20
Licence No and Date	2610012887/04/12/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments.	
Case is deferred.	

Case No.	56 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000263AM20
RA File Number	039504000907 AM20
Licence No and Date	0310833550/19/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	57 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000283AM20
RA File Number	318304000132 AM20
Licence No and Date	3110067650/07/01/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments of DPIIT vide U. O. No. P-47011/86/2019-TSW dated 27.05.2022 as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
84194020	Distilling Apparatus, Column Internals (CKD) (Distilling Equipment) (Weight =52879Kgs)	1 Set	1	72193390	Stainless Steel Sheet 1.5mmx1500mmx3000mm ASTM A240 Type 316L/EN 1.4404	1.08Kgs/kg content in the export item as per SION C-2008
			2	72193390	Stainless Steel Sheet 1mmx1500mmx3000mm ASTM A240 Type 316L/EN 1.4404	1.08Kgs/kg content in the export item as per SION C-2008

Note:

1. **Net weight of export item may be specified as 52879Kgs.**
2. **Import items at Sl. No. 1 & 2 may be of relevant grade & thickness as contained/utilized in the export product.**

RA concerned may take suitable consequential action accordingly.

Case No.	58 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000333AM20
RA File Number	052304000429 AM20
Licence No and Date	0510413567/10/02/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments of Consultant (Tech-3) received vide email dated 17.08.2022 as under: 1. The weight of export item at Sl. No. 1 is 14431Kgs containing 13400Kgs of import item at Sl. No. 1. 2. The weight of export item at Sl. No. 2 is 7114Kgs containing 5731Kgs of import item at Sl. No. 2. 3. The weight of export item at Sl. No. 3 is 4089Kgs containing 864Kgs of import item at Sl. No. 3. 4. The quantity of import item at Sl. No. 1 may be allowed as 13668 Kgs with 2% wastage. 5. The quantity of import item at Sl. No. 2 may be allowed as 5846 Kgswith 2% wastage. 6. The quantity of import item at Sl. No. 3 may be allowed as 881 Kgswith 2% wastage. Note: Grade & thickness of import items will be same as used in export product. RA concerned may take suitable consequential action accordingly.	

Case No.	59 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001463AM23
RA File Number	042404000195 AM20
Licence No and Date	0410166600/09/03/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	60 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HUMANETICS INNOVATIVE SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000425AM21
RA File Number	072404000001 AM21
Licence No and Date	0710116407/30/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	61 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HEURTEY PETROCHEM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000460AM21
RA File Number	342404000042 AM21
Licence No and Date	3410046093/26/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	62 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000466AM21

RA File Number	039504000085 AM21
Licence No and Date	0310836383/26/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	63 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PRECISION EQUIPMENTS (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000476AM21
RA File Number	042404000036 AM21
Licence No and Date	0410166809/10/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and the TE has informed that the applicant's reply dated 09.06.2022 is deficient. Therefore, the Committee decided to ask again from the applicant to furnish the following information/documents as per comments given by the TE: 1. It is mentioned that plates are imported as components & there is no wastage while manufacturing processes show operations like punching, cutting etc. which are not possible without any wastage. Please clarify. 2. Export weight which was given earlier 10.80MT/each has now been reduced to 7.925 MT without any reduction of quantity of import items. Revised weight also does not match with weight given in drawings. Please clarify. Case is deferred.	

Case No.	64 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000478AM21
RA File Number	102404000018 AM21
Licence No and Date	1010060538/11/06/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	65 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000480AM21
RA File Number	052304000047 AM21
Licence No and Date	0510414386/12/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000487AM21
RA File Number	052304000055 AM21
Licence No and Date	0510414402/15/06/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that Consultant (Tech-3) vide email dated 17.08.2022 has requested to send a copy of comments of DPIIT dated 01.02.2022 for examination of the case. Therefore, the Committee decided to send the same to Consultant (Tech-3). Case is deferred.	

Case No.	67 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000492AM21
RA File Number	039504000161 AM21
Licence No and Date	0310836794/22/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments of Consultant (Tech-3) received vide email dated 18.08.2022 as under: 1. The quantity of import items at Sl. No. 1 & 2 may be allowed as net plus 2% wastage. 2. The quantity of import item at Sl. No. 3 may be allowed as per GN-4 in number & weight. 3. The quantity of import items at Sl. No. 4 & 5 may be allowed as applied for & value restricted to 5% FoB. Note: 1. Grade & size of imported items 1 & 2 will be same as used in the export product. 2. Weight of export product should be as per application and the same may be incorporated in the description. RA concerned may take suitable consequential action accordingly.	

Case No.	68 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	THE ANUP ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001968AM23
RA File Number	082404000076 AM21
Licence No and Date	0810148023/30/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ONASSIS AUTO LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00000894AM23
RA File Number	052404000152 AM21
Licence No and Date	0510414546/03/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	70 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000507AM21
RA File Number	039504000220 AM21
Licence No and Date	0310837100/09/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	71 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	THE ANUP ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001969AM23
RA File Number	082404000094 AM21
Licence No and Date	0810148164/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000543AM21
RA File Number	052304000107 AM21
Licence No and Date	0510414771/30/07/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments of Consultant (Tech-3) received vide email dated 17.08.2022 as under:

Sl. No.	ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
1	84029020	Drum (Parts of Water Tube Boiler) (Weight = 38830Kg)	1 Set	72085110	Non Alloy Steel Plates In Quality P355GH DIN EN 10028-2, DIN EN 10029, DIN EN 10051 - 55 Thk	5300Kgs including 7% wastage
				72085110	Non Alloy Steel Plates In Quality P355GH DIN EN 10028-2, DIN EN 10029, DIN EN 10051 - 60 Thk	33905Kgs including 5% wastage
2	84029020	Evaporator-1 (Parts of Water tube Boiler) (Weight = 6300Kg)	1 Set	72085110	Non Alloy Steel Plates In Quality P355GH DIN EN 10028-2, DIN EN 10029, DIN EN 10051 - 55 Thk	420Kgs including 2% wastage, as applied

Note: Grade & thickness of import items will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	73 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002065AM23
RA File Number	262404000007 AM21
Licence No and Date	2610012918/05/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments. Case is deferred.	

Case No.	74 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000659AM21
RA File Number	052304000214 AM21
Licence No and Date	0510415447/08/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments of Consultant (Tech-3) received vide email dated 17.08.2022 as under: 1. The export item at Sl. No. 1 is "1 Number" & weight is "64591Kgs". 2. The export item at Sl. No. 2 is "1 Number" & weight is "143950Kgs". 3. The quantity of import item at Sl. No. 1 may be allowed as 15265 Kgs. 4. The quantity of import item at Sl. No. 2 may be allowed as 3796 Kgs. 5. The quantity of import item at Sl. No. 3 may be allowed as 56380 Kgs. 6. The quantity of import item at Sl. No. 4 may be allowed as 21010 Kgs. 7. The quantity of import item at Sl. No. 5 may be allowed as 65285 Kgs. Note: Grade of import items will be same as used in export product. RA concerned may take suitable consequential action accordingly.	

Case No.	75 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000666AM21
RA File Number	039504000437 AM21
Licence No and Date	0310838883/14/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000669AM21
RA File Number	052304000235 AM21
Licence No and Date	0510415521/16/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has informed vide letter dated 19.10.2021 that they have surrendered the subject AA to CLA, New Delhi. Therefore, the Committee decided to ask the applicant to submit the surrender letter to this office.	
Case is deferred.	

Case No.	77 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000679AM21
RA File Number	072404000195 AM21
Licence No and	0710117162/21/10/2020

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Specific item of export with quantity in number & weight. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Sheet layout diagram of the material indicating the wastage during blanking. Case is deferred.	

Case No.	78 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000682AM21
RA File Number	039504000405 AM21
Licence No and Date	0310839123/26/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments of Consultant (Tech-3) received vide email dated 18.08.2022 as under: 1. The quantity of import items at Sl. No. 1 & 2 may be allowed as net plus 2% wastage. 2. The quantity of import items at Sl. No. 3to 6 may be allowedas applied for & value restricted to 5% FoB. Note: 1. Grade & size of imported items 1 & 2 will be same as used in the export product. 2. Weight of export product should be as per application and the same may be incorporated in the description. RA concerned may take suitable consequential action accordingly.	

Case No.	79 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00001268AM23
RA File Number	039504000459 AM21
Licence No and Date	0310839248/02/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit Appendix-4E and also other relevant documents. 2. What is the process to be followed for the production of turning from magnesium ingots? 3. What is the basis for asking for 2% wastage on the net weight of export of magnesium turning? Case is deferred.	

Case No.	80 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000695AM21
RA File Number	039404000555 AM21
Licence No and Date	0310839311/04/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	81 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

HQ File Number	018005000704AM21
RA File Number	052304000269 AM21
Licence No and Date	0510415802/09/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Information as per Appendix- 4E. 2. Reply of deficiency letter as raised by DHI. Case is deferred.	

Case No.	82 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AIROIL FLAREGAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002126AM23
RA File Number	018005000714 AM21
Licence No and Date	0810149041/11/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000708AM21
RA File Number	072404000208 AM21
Licence No and Date	0710117266/12/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No.: P-47014/68/2022-TSW dated 26.07.2022 as under:	

1. Import items at Sl. No. 1 to 3 shall be of relevant grade & thickness as contained/utilised in the export items.
2. Quantity of import item at Sl. No. 1 may be allowed as 1.05Kgs/Kg content in the export item at Sl. No. 1 to 6.
3. Quantity of import item at Sl. No. 2 may be allowed as 1.05Kgs/Kg content in the export item at Sl. No. 7.
4. Quantity of import item at Sl. No. 3 may be allowed as 1.05Kgs/Kg content in the export item at Sl. No. 8 to 19.

RA concerned may take suitable consequential action accordingly.

Case No.	84 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000718AM21
RA File Number	092404000457 AM21
Licence No and Date	0910069485/13/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	85 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000719AM21
RA File Number	092404000459 AM21
Licence No and Date	0910069486/13/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	86 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000724AM21
RA File Number	052304000294 AM21
Licence No and Date	0510415975/24/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Copy of deficiency letter as raised by DHI. 2. Hard copy of drawing as given in the firm's reply. Case is deferred.	

Case No.	87 / NC/1/MEET/Jul/202223/9																			
Case Status	Case Approved																			
Party Name	ISGEC HEAVY ENGINEERING LIMITED																			
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022																			
HQ File Number	018005000725AM21																			
RA File Number	052304000295 AM21																			
Licence No and Date	0510415977/24/11/2020																			
Norms Committee Decision:																				
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments of Consultant (Tech-3) received vide email dated 17.08.2022 as under:																				
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Export Quantity</th><th>Sl. No.</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Quantity</th></tr><tr><td>84029020</td><td>Steam Drum (Parts of Water Tube</td><td>1 Set</td><td>1</td><td>72192211</td><td>Stainless Steel Plates As Per Material Specification 1.4713 in the 06 mm</td><td>As applied for</td></tr></table>							ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity	84029020	Steam Drum (Parts of Water Tube	1 Set	1	72192211	Stainless Steel Plates As Per Material Specification 1.4713 in the 06 mm	As applied for
ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity														
84029020	Steam Drum (Parts of Water Tube	1 Set	1	72192211	Stainless Steel Plates As Per Material Specification 1.4713 in the 06 mm	As applied for														

		Boiler)			Thickness	
			2	72192211	Stainless Steel Plates As Per Material Specification 1.4713 in the 08 mm Thickness	As applied for
			3	72192211	Stainless Steel Plates As Per Material Specification 1.4713 in the 10 mm Thickness	As applied for
			4	72192112	Stainless Steel Plates As Per Material Specification 1.4713 in the 16 mm Thickness	As applied for

Note:

1. The quantity of export item is “1 Number” & weight is “58250Kgs”.
2. Grade & thickness of import items will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	88 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	018005000726AM21
RA File Number	052404000442 AM21
Licence No and Date	0510415984/25/11/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	89 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00231996AM22
RA File Number	039504000549 AM21
Licence No and Date	0310839762/26/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00040547AM21
RA File Number	03AA04012872 AM21
Licence No and Date	0311000212/17/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	CORNING TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00044619AM21

RA File Number	05AA04019212 AM21
Licence No and Date	0511000273/22/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has informed vide email dated 30.11.2021 that they have surrendered the license to CLA, New Delhi. Therefore, the Committee decided to ask the applicant to submit the surrender letter to this office. Case is deferred.	

Case No.	92 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00045015AM21
RA File Number	03AA04013906 AM21
Licence No and Date	0311000314/22/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00044257AM21
RA File Number	05AA04019176 AM21
Licence No and Date	0511000326/22/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Copy of application (ANF-4A). 2. Weight of each Export Product.	

3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
5. Quantity of import items at Sl. No. 18 & 19 in numbers.

Case is deferred.

Case No.	94 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00045915AM21
RA File Number	04AA04004698 AM21
Licence No and Date	0411000077/23/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00046833AM21
RA File Number	07AA04006120 AM21
Licence No and Date	0711000137/24/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	96 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00048671AM21
RA File Number	05AA04020490 AM21
Licence No and Date	0511000438/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	97 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00048813AM21
RA File Number	08AA04005414 AM21
Licence No and Date	0811000188/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00052316AM21
RA File Number	03AA04015637 AM21
Licence No and Date	0311000590/01/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	99 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00052251AM21
RA File Number	03AA04014575 AM21
Licence No and Date	0311000466/01/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	100 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00055488AM21
RA File Number	34AA04001587 AM21
Licence No and Date	3411000055/05/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00056391AM21
RA File Number	07AA04006589 AM21

Licence No and Date	0711000224/06/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No.: P-47014/68/2022-TSW dated 26.07.2022 as under: 1. Import items at Sl. No. 1 to 3 shall be of relevant grade & thickness as contained/utilised in the export items. 2. Quantity of import item at Sl. No. 1 may be allowed as 44000 Kgs as 1.01Kgs/Kg content in the export item at Sl. No. 1 as applied for by the firm. 3. Quantity of import item at Sl. No. 2 may be allowed as 8450 Kgs as 1.02Kgs/Kg content in the export item at Sl. No. 2 as applied for by the firm. 4. Quantity of import item at Sl. No. 3 may be allowed as 9150 Kgs as 1.02Kgs/Kg content in the export item at Sl. No. 3 as applied for by the firm. RA concerned may take suitable consequential action accordingly.	

Case No.	102 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00057007AM21
RA File Number	09AA04003679 AM21
Licence No and Date	0911000147/07/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	103 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00057016AM21
RA File Number	09AA04003681 AM21
Licence No and Date	0911000148/07/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	104 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00057110AM21
RA File Number	09AA04003648 AM21
Licence No and Date	0911000151/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 02.06.2022 followed by reminders on 17.06.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to send the final reminder to the applicant. Case is deferred.	

Case No.	105 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00059768AM21
RA File Number	09AA04003684 AM21
Licence No and Date	0911000168/11/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 03.08.2022 followed by a reminder on 18.08.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	106 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00060350AM21
RA File Number	09AA04003649 AM21
Licence No and Date	0911000172/12/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00067296AM21
RA File Number	09AA04003680 AM21
Licence No and Date	0911000149/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00068333AM21
RA File Number	05AA04024171 AM21
Licence No and Date	0511000930/22/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	109 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00071460AM21
RA File Number	34AA04001988 AM21
Licence No and Date	3411000107/28/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	110 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00072661AM21
RA File Number	09AA04004105 AM21
Licence No and Date	0911000257/29/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	111 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00080205AM21
RA File Number	34AA04002464 AM21

Licence No and Date	3411000207/09/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00082443AM21
RA File Number	05AA04029272 AM21
Licence No and Date	0511001201/12/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002134AM23
RA File Number	NA
Licence No and Date	0711000526/19/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00098145AM21
RA File Number	05AA04036042 AM21
Licence No and Date	0511001561/05/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00111408AM21
RA File Number	03AA04028513 AM21
Licence No and Date	0311002713/23/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 27.05.2022 followed by reminders on 14.06.2022& 29.06.2022. Further, a reminder letter was issued on 14.07.2022 for furnishing requisite information of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	116 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00112039AM21
RA File Number	09AA04005366 AM21
Licence No and Date	0911000583/23/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a self-ratification case covered	

under para 4.07A (i) of FTP and it is not required to be ratified by the Norms Committee. The firm in its email dated 05.08.2022 has also requested to clear the case and mentioned that as per FTP extant provision, the case need not be ratified by the Norms Committee being covered under Self-ratification Scheme. Hence, keeping in view of the above fact and also the recent advice of PC-IV Division of DGFT conveyed vide their OM dated 01.07.2022, the Committee decided to withdraw the case from the agenda and to send it to the concerned RA for necessary action.

RA concerned may take suitable action accordingly.

Case No.	117 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00112046AM21
RA File Number	09AA04005363 AM21
Licence No and Date	0911000584/23/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and it is not required to be ratified by the Norms Committee. The firm in its email dated 05.08.2022 has also requested to clear the case and mentioned that as per FTP extant provision, the case need not be ratified by the Norms Committee being covered under Self-ratification Scheme. Hence, keeping in view of the above fact and also the recent advice of PC-IV Division of DGFT conveyed vide their OM dated 01.07.2022, the Committee decided to withdraw the case from the agenda and to send it to the concerned RA for necessary action. RA concerned may take suitable action accordingly.	

Case No.	118 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00021668AM22
RA File Number	05AA04005365 AM22
Licence No and Date	0511002228/19/04/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	119 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00021922AM22
RA File Number	07AA04000756 AM22
Licence No and Date	0711000888/19/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued on 27.05.2022 followed by reminders on 14.06.2022& 29.06.2022. Further, a reminder letter was issued on 14.07.2022 for furnishing requisite information of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information.

Case is rejected.

Case No.	120 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00027823AM22
RA File Number	03AA04033556 AM21
Licence No and Date	0311003351/27/04/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	121 / NC/1/MEET/Jul/202223/9
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Case Status	Case Rejected
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00044923AM22
RA File Number	03AA04013342 AM22
Licence No and Date	0311003877/18/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 24.05.2022 followed by a reminder on 08.06.2022. Further, final reminder letter was issued on 19.07.2022 for furnishing all the relevant documents of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	122 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	CAPITAL POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002102AM23
RA File Number	05AA04018899 AM22
Licence No and Date	0511002861/28/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments. Case is deferred.	

Case No.	123 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00106351AM22

RA File Number	05AA04020921 AM22
Licence No and Date	0511002951/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 11.06.2022 followed by a reminder on 26.06.2022. Further, a reminder letter was issued on 05.07.2022 for furnishing all the relevant documents of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	124 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00111189AM22
RA File Number	31AA04006976 AM22
Licence No and Date	3111000394/10/06/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00131766AM22
RA File Number	05AA04048981 AM22
Licence No and Date	0511003469/06/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 30.05.2022 followed by reminders on 14.06.2022& 29.06.2022. Further, a reminder letter was issued on 18.07.2022 for furnishing all the relevant documents of the case. However, no reply has been received from	

the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information.

Case is rejected.

Case No.	126 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00150695AM22
RA File Number	09AA04009231 AM22
Licence No and Date	0911001291/30/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 30.05.2022 followed by reminders on 14.06.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to send the final reminder .	
Case is deferred.	

Case No.	127 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00158237AM22
RA File Number	05AA04067182 AM22
Licence No and Date	0511004067/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	128 / NC/1/MEET/Jul/202223/9
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Case Status	Case Rejected
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001200AM23
RA File Number	NA
Licence No and Date	0511004067/09/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 127. Therefore, Committee decided to reject the case. Case is rejected.	

Case No.	129 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00174089AM22
RA File Number	09AA04011391 AM22
Licence No and Date	0911001468/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 30.05.2022 followed by reminders on 14.06.2022 & 29.06.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to send the final reminder. Case is deferred.	

Case No.	130 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00177292AM22
RA File Number	07AA04024241 AM22
Licence No and	0711001856/06/09/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00180962AM22
RA File Number	05AA04075480 AM22
Licence No and Date	0511004620/09/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	132 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00181384AM22
RA File Number	08AA04025906 AM22
Licence No and Date	0811002549/10/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

HQ File Number	HQRNORM APPLY 00182700AM22
RA File Number	03AA04082296 AM22
Licence No and Date	0311006892/13/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00184150AM22
RA File Number	07AA04027685 AM22
Licence No and Date	0711001904/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	FREEDOM OPHTHALMIC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00184237AM22
RA File Number	04AA04025998 AM22
Licence No and Date	0411001451/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	136 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00185632AM22
RA File Number	05AA04079847 AM22
Licence No and Date	0511004784/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DIEHL METAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00185284AM22
RA File Number	31AA04027077 AM22
Licence No and Date	3111000574/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DAETWYLER SWISSTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00185296AM22
RA File Number	31AA04007952 AM21
Licence No and Date	3111000524/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BOSON MOTORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00187412AM22
RA File Number	26AA04003764 AM22
Licence No and Date	2611000237/18/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00189401AM22
RA File Number	09AA04014451 AM22
Licence No and Date	0911001578/21/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00189409AM22
RA File Number	09AA04014504 AM22
Licence No and Date	0911001579/21/09/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	142 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00189616AM22
RA File Number	09AA04014458 AM22
Licence No and Date	0911001580/21/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00195061AM22
RA File Number	09AA04014462 AM22
Licence No and Date	0911001628/27/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00195105AM22
RA File Number	05AA04085074 AM22

Licence No and Date	0511004962/27/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00196746AM22
RA File Number	03AA04080207 AM22
Licence No and Date	0311007325/28/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 29.03.2022 followed by a reminder on 13.04.2022& on 24.06.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to send the final reminder .	
Case is deferred.	

Case No.	146 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00196563AM22
RA File Number	52AA04016381 AM22
Licence No and Date	5211001377/28/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00202227AM22
RA File Number	05AA04087053 AM22
Licence No and Date	0511005181/04/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00206118AM22
RA File Number	05AA04088451 AM22
Licence No and Date	0511005289/07/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00207003AM22
RA File Number	05AA04088615 AM22
Licence No and Date	0511005308/08/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00207035AM22
RA File Number	31AA04027760 AM22
Licence No and Date	3111000609/08/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00211839AM22
RA File Number	05AA04090770 AM22
Licence No and Date	0511005409/13/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00212738AM22
RA File Number	05AA04071693 AM22
Licence No and Date	0511005449/14/10/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	153 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00222084AM22
RA File Number	09AA04016217 AM22
Licence No and Date	0911001755/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00222096AM22
RA File Number	09AA04015948 AM22
Licence No and Date	0911001756/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00222121AM22
RA File Number	09AA04015955 AM22

Licence No and Date	0911001757/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00221925AM22
RA File Number	05AA04093087 AM22
Licence No and Date	0511005562/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00224744AM22
RA File Number	09AA04015946 AM22
Licence No and Date	0911001759/25/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	G. R. ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00224810AM22
RA File Number	03AA040112417 AM22
Licence No and Date	0311007892/25/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00225116AM22
RA File Number	09AA04015941 AM22
Licence No and Date	0911001765/25/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00231513AM22
RA File Number	24AA04011898 AM22
Licence No and Date	2411001043/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Jul/202223/9
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Case Status	Case Rejected
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00230489AM22
RA File Number	34AA04008849 AM22
Licence No and Date	3411001350/29/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 28.04.2022 followed by reminders on 13.05.2022 & 28.05.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	162 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00230768AM22
RA File Number	09AA04016213 AM22
Licence No and Date	0911001797/29/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00239932AM22
RA File Number	03AA040113488 AM22
Licence No and Date	0311008205/02/11/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	164 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00240920AM22
RA File Number	03AA040106962 AM22
Licence No and Date	0311008241/03/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00241248AM22
RA File Number	07AA04038536 AM22
Licence No and Date	0711002290/03/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00244825AM22
RA File Number	09AA04016954 AM22

Licence No and Date	0911001824/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00244584AM22
RA File Number	09AA04016218 AM22
Licence No and Date	0911001822/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00244702AM22
RA File Number	05AA04095451 AM22
Licence No and Date	0511005980/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00244727AM22
RA File Number	03AA040113676 AM22
Licence No and Date	0311008342/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00257437AM22
RA File Number	09AA04017707 AM22
Licence No and Date	0911001880/18/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00260861AM22
RA File Number	09AA04017797 AM22
Licence No and Date	0911001885/22/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Jul/202223/9
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Case Status	Case Rejected
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00261392AM22
RA File Number	09AA04017807 AM22
Licence No and Date	0911001893/22/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 09.06.2022 followed by reminders on 24.06.2022 & 09.07.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	173 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00262145AM22
RA File Number	03AA040116630 AM22
Licence No and Date	0311008753/23/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00262618AM22
RA File Number	05AA040103905 AM22
Licence No and Date	0511006389/23/11/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	175 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	AGRI PROCESS INNOVATIONS TECHNOLOGIES LLP
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00263865AM22
RA File Number	07AA04039847 AM22
Licence No and Date	0711002447/24/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 09.06.2022 followed by reminders on 24.06.2022 & 09.07.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	176 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00263455AM22
RA File Number	03AA040122817 AM22
Licence No and Date	0311008812/24/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 09.06.2022 followed by reminders on 24.06.2022 & 09.07.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	177 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	SCHOCH REEDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00263599AM22
RA File Number	31AA04029611 AM22
Licence No and Date	3111000718/24/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 09.06.2022 followed by reminders on 24.06.2022 & 09.07.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	178 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00265298AM22
RA File Number	03AA040123095 AM22
Licence No and Date	0311008856/25/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	179 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00265948AM22
RA File Number	05AA040102749 AM22

Licence No and Date	0511006453/26/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00268278AM22
RA File Number	07AA04039862 AM22
Licence No and Date	0711002481/28/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00269423AM22
RA File Number	04AA04036366 AM22
Licence No and Date	0411001915/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00268941AM22
RA File Number	09AA04017911 AM22
Licence No and Date	0911001957/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00268943AM22
RA File Number	09AA04017909 AM22
Licence No and Date	0911001958/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00269128AM22
RA File Number	09AA04017908 AM22
Licence No and Date	0911001959/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	AIM NONWOVENS AND INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00269350AM22
RA File Number	31AA04030034 AM22
Licence No and Date	3111000735/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	186 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	SANYO SPECIAL STEEL MANUFACTURING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00270328AM22
RA File Number	03AA040118464 AM22
Licence No and Date	0311009043/30/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 09.06.2022 followed by reminders on 24.06.2022 & 09.07.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	187 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00273968AM22
RA File Number	05AA040108533 AM22
Licence No and Date	0511006624/03/12/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter was issued on 11.06.2022 followed by a reminder on 26.06.2022. Further, a reminder letter was issued on 05.07.2022 for furnishing requisite information of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to **reject** the case on the ground of non-furnishing of required information.

Case is rejected.

Case No.	188 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00280333AM22
RA File Number	56AA04009568 AM22
Licence No and Date	5611000656/09/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 24.05.2022 followed by a reminder on 08.06.2022. Further, a reminder letter was issued on 19.07.2022 for furnishing requisite information of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information.	
Case is rejected.	

Case No.	189 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002139AM23
RA File Number	03AX04000138 AM22
Licence No and Date	0311009475/15/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following	

information/documents as per comments given by the TE:

1. As per details given vide annexure -1 and total weight of imported and indigenous material is 451245.00Kg while export weight is 500000 Kg. Please, explain the material balance.

Case is deferred.

Case No.	190 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00287934AM22
RA File Number	07AX04000015 AM22
Licence No and Date	0711002659/16/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00291477AM22
RA File Number	56AA04007039 AM22
Licence No and Date	5611000684/20/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 18.04.2022 followed by a reminder on 03.05.2022. Further, a reminder letter was issued on 01.07.2022 for furnishing requisite information of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information.	
Case is rejected.	

Case No.	192 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00291480AM22
RA File Number	56AA04006992 AM22
Licence No and Date	5611000685/20/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 18.04.2022 followed by a reminder on 03.05.2022. Further, a reminder letter was issued on 01.07.2022 for furnishing requisite information of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	193 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM REVIW00002223AM23
RA File Number	34AX04000129 AM22
Licence No and Date	3411001637/05/01/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under: 1. The net weight per Blade is 24492.00Kg +/- 3 %. 2. The quantity of import items at Sl. No. 56, 65, 66, 75, 81, 82, 93, 100 & 104 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 79, 88, 91 & 95 may be allowed as applied for and value altogether restricted to 1.35% of FoB Value. 4. The import items at Sl. No. 1, 5 to 8, 10 to 12, 14 to 16, 18, 19, 27 to 37, 46, 48 to 55, 57, 61 to 64, 68 to 74, 76, 80, 84 to 87, 89, 90, 92 to 97 & 105 may be invalidated for Direct Import and allowed only for procurement from SEZ.	

5. The quantity of rest of the import items may be allowed as applied for.

Note: This Advance Authorisation has been invalidated for Direct Import (Allowed for procurement from SEZ for Items(s) as above in Sl. No. 4 in terms of provisions of Policy Circular No. 21/2015-20 dated 11.03.2019) as such quantities have been indicated as NIL, however for material balancing purposes quantities have been taken from certificate issued by SEZ.

RA concerned may take further necessary action as per the decision of NC.

Case No.	194 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00322585AM22
RA File Number	07AX04000203 AM22
Licence No and Date	0711002890/18/01/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No.: P-47014/96/2022-TSW dated 26.07.2022 as under:	
1. The quantity of import items at Sl. No. 1 to 6 may be allowed on net to net basis with accountability clause as per GN-4.	
RA concerned may take suitable consequential action accordingly.	

Case No.	195 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002307AM23
RA File Number	NA
Licence No and Date	3111001074/04/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HYDAC (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00356122AM22
RA File Number	32AX04000133 AM22
Licence No and Date	3211002520/15/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00356326AM22
RA File Number	08AX04000381 AM22
Licence No and Date	0811004068/15/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 09.06.2022 followed by reminders on 24.06.2022 & 09.07.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	198 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

HQ File Number	HQRNORM APPLY 00357037AM22
RA File Number	31AX04000066 AM22
Licence No and Date	3111001090/16/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00358203AM22
RA File Number	03AX04000852 AM22
Licence No and Date	0311011490/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00358586AM22
RA File Number	05AX04000549 AM22
Licence No and Date	0511009367/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected

Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00359350AM22
RA File Number	05AX04000998 AM22
Licence No and Date	0511009449/18/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 09.06.2022 followed by reminders on 24.06.2022 &09.07.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	202 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00364807AM22
RA File Number	07AX04000407 AM22
Licence No and Date	0711003293/23/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 09.06.2022 followed by reminders on 24.06.2022 &09.07.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	203 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00366886AM22

RA File Number	07AX04000420 AM22
Licence No and Date	0711003297/24/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 09.06.2022 followed by reminders on 24.06.2022 & 09.07.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	204 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00370748AM22
RA File Number	34AX04000316 AM22
Licence No and Date	3411001877/28/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 28.04.2022 followed by reminders on 13.05.2022 & 28.05.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	205 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00371315AM22
RA File Number	03AX04001481 AM22
Licence No and Date	0311012015/01/03/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	206 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00398558AM22
RA File Number	09AX04000350 AM22
Licence No and Date	0911002742/23/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 30.05.2022 followed by reminders on 14.06.2022 & 29.06.2022. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	207 / NC/1/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00409417AM22
RA File Number	342404000234 AM18
Licence No and Date	3411002056/31/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 30.05.2022 followed by reminders on 14.06.2022 & 29.06.2022. Further, the final reminder letter was issued on 19.07.2022 for furnishing requisite information of the case. However, no reply has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	208 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000084AM23
RA File Number	07AA04031362 AM22
Licence No and Date	0711003631/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000175AM23
RA File Number	08AX04000770 AM22
Licence No and Date	0811004620/11/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000192AM23
RA File Number	05AX04001523 AM22
Licence No and Date	0511011787/12/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	211 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000193AM23
RA File Number	08AX04000789 AM22
Licence No and Date	0811004632/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000194AM23
RA File Number	05AX04000090 AM23
Licence No and Date	0511011788/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000195AM23
RA File Number	05AX04000091 AM23

Licence No and Date	0511011789/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000230AM23
RA File Number	31AX04000009 AM23
Licence No and Date	3111001255/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000271AM23
RA File Number	08AX04000787 AM22
Licence No and Date	0811004719/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00000288AM23
RA File Number	08AX04000827 AM22
Licence No and Date	0811004728/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000255AM23
RA File Number	09AX04000006 AM23
Licence No and Date	0911002858/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000320AM23
RA File Number	05AA04086752 AM22
Licence No and Date	0511011947/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/1/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000321AM23
RA File Number	05AX04000657 AM22
Licence No and Date	0511011949/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000346AM23
RA File Number	05AX04000138 AM23
Licence No and Date	0511011987/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000350AM23
RA File Number	03AX04000285 AM23
Licence No and Date	0311014027/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000409AM23
RA File Number	08AX04000144 AM23
Licence No and Date	0811004778/25/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000441AM23
RA File Number	04AX04000375 AM22
Licence No and Date	0411003194/27/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000440AM23
RA File Number	03AX04000223 AM23
Licence No and Date	0311014199/27/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	225 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAMPOW FABRICATORS
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000470AM23
RA File Number	31AX04000001 AM23
Licence No and Date	3111001314/28/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000627AM23
RA File Number	03AX04000566 AM23
Licence No and Date	0311014543/06/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by a reminder on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	227 / NC/1/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000682AM23
RA File Number	07AX04000042 AM23
Licence No and Date	0711003940/09/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by a reminder on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	228 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000687AM23
RA File Number	05AX04000197 AM23
Licence No and Date	0511012373/10/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by a reminder on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	229 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	S K INDUSTRIES

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000832AM23
RA File Number	34AX04000145 AM23
Licence No and Date	3411002270/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000887AM23
RA File Number	07AX04000161 AM23
Licence No and Date	0711004029/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	P P ROLLING MILLS MFGING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000868AM23
RA File Number	05AX04000377 AM23
Licence No and Date	0511012636/19/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. What is the chemical composition of forged, annealed Toll Steel Round Bars of Grade D3? Indicate equivalent grade as per IS 3748:1990. 2. Submit process flow chart for manufacturing of Roll Set and wastage at each stage of operation.	

3. What is the initial diameter of imported Tool Steel Round Bars and the finishing diameter of Roll Set?
4. Submit photographs of the initial imported Toll Steel Round Bars and also the finished product to be exported.
5. Justify the wastage claimed and the reasons for higher wattage.

Case is deferred.

Case No.	232 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000881AM23
RA File Number	09AX04000104 AM23
Licence No and Date	0911003028/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000888AM23
RA File Number	03AX04000732 AM23
Licence No and Date	0311014867/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/1/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	SREE RAM TUBEWELL
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000902AM23
RA File Number	32AX04000075 AM23
Licence No and Date	3211003073/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000921AM23
RA File Number	07AX04000164 AM23
Licence No and Date	0711004049/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000933AM23
RA File Number	34AX04000157 AM23
Licence No and Date	3411002286/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	237 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000934AM23
RA File Number	34AX04000158 AM23
Licence No and Date	3411002287/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000936AM23
RA File Number	34AX04000156 AM23
Licence No and Date	3411002288/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	EMBROSS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000942AM23
RA File Number	31AX04000046 AM23
Licence No and Date	3111001380/23/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	240 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MASCOT DYNAMICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000946AM23
RA File Number	03AX04000688 AM23
Licence No and Date	0311014977/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00000989AM23
RA File Number	09AX04000092 AM23
Licence No and Date	0911003049/25/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	242 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001001AM23
RA File Number	31AX04000052 AM23

Licence No and Date	3111001392/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001003AM23
RA File Number	03AX04000778 AM23
Licence No and Date	0311015018/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001005AM23
RA File Number	03AX04000783 AM23
Licence No and Date	0311015026/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TOYOTA KIRLOSKAR AUTO PARTS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00001019AM23
RA File Number	07AX04000226 AM23
Licence No and Date	0711004111/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001026AM23
RA File Number	31AX04000053 AM23
Licence No and Date	3111001398/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SMT CARDIOVASCULAR PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001073AM23
RA File Number	52AX04000046 AM23
Licence No and Date	5211002552/30/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001058AM23
RA File Number	07AX04000265 AM23
Licence No and Date	0711004123/30/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001085AM23
RA File Number	07AX04000207 AM23
Licence No and Date	0711004134/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	250 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001112AM23
RA File Number	08AX04000331 AM23
Licence No and Date	0811005090/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	251 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VELIENT PEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001132AM23
RA File Number	52AX04000131 AM23
Licence No and Date	5211002570/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	252 / NC/1/MEET/Jul/202223/9																
Case Status	Case Approved																
Party Name	AZAD ENGINEERING PRIVATE LIMITED																
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022																
HQ File Number	HQRNORM APPLY 00001139AM23																
RA File Number	09AX04000160 AM23																
Licence No and Date	0911003084/01/06/2022																
Norms Committee Decision:																	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comment of Consultant (SKB) as under:																	
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Export Quantity</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Quantity</th></tr><tr><td>84069000</td><td>Turbine Blades (Net content of import item shall be 2530.32 Kgs which should be reflect in the shipping bills and invoice)</td><td>4866 Number</td><td>72221999</td><td>Stainless Steel Bars (Grade 10705BA-ST, Size: 33 MM X52 MM, 40 MMX 62 MM, 55 MM X90 MM)</td><td>11712.46Kgs with 362.88% wastage on the net weight of the export item</td></tr></table>						ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	84069000	Turbine Blades (Net content of import item shall be 2530.32 Kgs which should be reflect in the shipping bills and invoice)	4866 Number	72221999	Stainless Steel Bars (Grade 10705BA-ST, Size: 33 MM X52 MM, 40 MMX 62 MM, 55 MM X90 MM)	11712.46Kgs with 362.88% wastage on the net weight of the export item
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity												
84069000	Turbine Blades (Net content of import item shall be 2530.32 Kgs which should be reflect in the shipping bills and invoice)	4866 Number	72221999	Stainless Steel Bars (Grade 10705BA-ST, Size: 33 MM X52 MM, 40 MMX 62 MM, 55 MM X90 MM)	11712.46Kgs with 362.88% wastage on the net weight of the export item												
Note:																	

1. **The description of import item may be amended as “Stainless Steel Bars (Grade 10705BA-ST, Size: 33 MM X52 MM, 40 MMX 62 MM, 55 MM X90 MM)”.**
2. **The grade of imported steel should be matched with grade of export product.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	253 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001157AM23
RA File Number	31AX04000056 AM23
Licence No and Date	3111001406/02/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	254 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001189AM23
RA File Number	03AX04001033 AM23
Licence No and Date	0311015241/03/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	255 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001210AM23
RA File Number	09AX04000172 AM23
Licence No and Date	0911003121/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	256 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001212AM23
RA File Number	09AX04000173 AM23
Licence No and Date	0911003122/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001217AM23
RA File Number	07AX04000173 AM23
Licence No and Date	0711004195/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	258 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001221AM23
RA File Number	05AX04000606 AM23
Licence No and Date	0511013036/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001223AM23
RA File Number	05AX04000607 AM23
Licence No and Date	0511013038/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	260 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001237AM23
RA File Number	09AX04000157 AM23
Licence No and Date	0911003136/07/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	

1. As per Appendix -4K (Format of Chartered Engineer Certificate for fixation of SION), wastage is indicated as 84.91% and in the description, it is 85.21%. Please clarify, which one is correct? Also revise the Appendix -4K.
2. Wastage indicated in the process flow chart is not correctly readable.

Case is deferred.

Case No.	261 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001249AM23
RA File Number	09AX04000159 AM23
Licence No and Date	0911003140/07/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. To submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 3. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 4. As per wastage at each stage of operation, it indicated that the wastage at the machining stage (root & profile) is 35.53% and 29.29%. However, in the manufacturing of the same products on an average basis falls between 10-20%. Explain reasons in detail for higher wastage. Case is deferred.	

Case No.	262 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AYYAPPA CNC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001277AM23
RA File Number	07AX04000145 AM23
Licence No and	0711004262/08/06/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001267AM23
RA File Number	07AX04000318 AM23
Licence No and Date	0711004257/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001290AM23
RA File Number	31AX04000050 AM23
Licence No and Date	3111001425/09/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	265 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

HQ File Number	HQRNORM APPLY 00001352AM23
RA File Number	09AX04000158 AM23
Licence No and Date	0911003174/13/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	YOGESHWAR ENGINEERING PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001368AM23
RA File Number	31AX04000051 AM23
Licence No and Date	3111001438/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JOHNSON LIFTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001370AM23
RA File Number	04AX04000229 AM23
Licence No and Date	0411003461/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	268 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001373AM23
RA File Number	05AX04000724 AM23
Licence No and Date	0511013196/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001415AM23
RA File Number	03AX04001442 AM23
Licence No and Date	0311015560/16/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	270 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001443AM23
RA File Number	07AX04000363 AM23
Licence No and Date	0711004327/17/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BANCO PRODUCTS (INDIA) LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001515AM23
RA File Number	34AX04000144 AM23
Licence No and Date	3411002408/20/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001872AM23
RA File Number	56AX04000070 AM23
Licence No and Date	5611001028/06/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	273 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001873AM23
RA File Number	56AX04000044 AM23
Licence No and Date	5611001029/06/07/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	274 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001875AM23
RA File Number	56AX04000076 AM23
Licence No and Date	5611001030/06/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	275 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001883AM23
RA File Number	02AX04000191 AM23
Licence No and Date	0211002671/06/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and the matter was deliberated in the meeting. After due deliberation, the Committee decided to call the applicant for personal hearing along with following information in the forthcoming NC meeting: 1. Net weight of rubber compound in export product. Case is deferred.	

Case No.	276 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001914AM23
RA File Number	56AX04000075 AM23
Licence No and Date	5611001036/07/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	277 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001920AM23
RA File Number	08AX04000477 AM23
Licence No and Date	0811005473/07/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	278 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001933AM23
RA File Number	56AX04000091 AM23
Licence No and Date	5611001041/08/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	279 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001932AM23
RA File Number	33AX04000026 AM23
Licence No and Date	3311000789/08/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	280 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001957AM23
RA File Number	56AX04000087 AM23
Licence No and Date	5611001043/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	281 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001960AM23
RA File Number	07AX04000484 AM23
Licence No and Date	0711004609/11/07/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	282 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001964AM23
RA File Number	03AX04002193 AM23
Licence No and Date	0311016258/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	283 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001973AM23
RA File Number	56AX04000099 AM23
Licence No and Date	5611001046/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	284 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001975AM23
RA File Number	56AX04000079 AM23

Licence No and Date	5611001047/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	285 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001981AM23
RA File Number	56AX04000086 AM23
Licence No and Date	5611001050/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	286 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001982AM23
RA File Number	56AX04000088 AM23
Licence No and Date	5611001051/12/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Per unit quantity without wastage in Excel format. Case is deferred.	

Case No.	287 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001983AM23
RA File Number	56AX04000095 AM23
Licence No and Date	5611001052/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	288 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001984AM23
RA File Number	56AX04000069 AM23
Licence No and Date	5611001054/12/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. Per unit quantity without wastage in excel format.	
Case is deferred.	

Case No.	289 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001979AM23
RA File Number	56AX04000078 AM23
Licence No and Date	5611001048/12/07/2022

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	290 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00001980AM23
RA File Number	56AX04000081 AM23
Licence No and Date	5611001049/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	291 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002020AM23
RA File Number	09AX04000332 AM23
Licence No and Date	0911003341/13/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	292 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002021AM23

RA File Number	09AX04000331 AM23
Licence No and Date	0911003342/13/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	293 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002023AM23
RA File Number	09AX04000336 AM23
Licence No and Date	0911003343/13/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	294 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002058AM23
RA File Number	56AX04000106 AM23
Licence No and Date	5611001060/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	295 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002059AM23
RA File Number	56AX04000072 AM23
Licence No and Date	5611001061/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	296 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002060AM23
RA File Number	03AX04002209 AM23
Licence No and Date	0311016366/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	297 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002088AM23
RA File Number	05AX04000985 AM23
Licence No and Date	0511013803/15/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Per unit quantity of import without wastage in an excel format. Case is deferred.	

Case No.	298 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002089AM23
RA File Number	05AX04001057 AM23
Licence No and Date	0511013804/15/07/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Per unit quantity of import inputs in an Excel format.. Case is deferred.	

Case No.	299 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002056AM23
RA File Number	56AX04000105 AM23
Licence No and Date	5611001059/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	300 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022

HQ File Number	HQRNORM APPLY 00002101AM23
RA File Number	56AX04000104 AM23
Licence No and Date	5611001063/16/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	301 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002111AM23
RA File Number	07AX04000535 AM23
Licence No and Date	0711004692/18/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	302 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SREEVARI ENTERPRISES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002125AM23
RA File Number	04AX04000206 AM23
Licence No and Date	0411003651/18/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	303 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	HUECK DECENT ENGRAVING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002181AM23
RA File Number	08AX04000570 AM23
Licence No and Date	0811005594/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	304 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002195AM23
RA File Number	03AX04002361 AM23
Licence No and Date	0311016489/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	305 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002203AM23
RA File Number	56AX04000113 AM23
Licence No and Date	5611001074/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	306 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	P.M. ELECTRO-AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002209AM23
RA File Number	31AX04000118 AM23
Licence No and Date	3111001578/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	307 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002260AM23
RA File Number	02AX04000223 AM23
Licence No and Date	0211002746/25/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and the matter was deliberated in the meeting. After due deliberation, the Committee decided to call the applicant for personal hearing along with following information in the forthcoming NC meeting: 1. Net weight of rubber compound in export product. Case is deferred.	

Case No.	308 / NC/1/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	CML BIOTECH LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002305AM23

RA File Number	10AX04000134 AM23		
Licence No and Date	1011001284/27/07/2022		
Norms Committee Decision:			
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:			
Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	40149090	Bromo Butyl Vacuum Rubber	1% wastage allowed
2	39239090	Foam Tray	1% wastage allowed
RA concerned may take further necessary action as per the decision of NC.			

Case No.	309 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TOYOTA KIRLOSKAR AUTO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002293AM23
RA File Number	07AX04000604 AM23
Licence No and Date	0711004780/27/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	310 / NC/1/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 9 and 18/08/2022
HQ File Number	HQRNORM APPLY 00002311AM23
RA File Number	56AX04000118 AM23
Licence No and Date	5611001084/28/07/2022

Norms Committee Decision:

Case deferred for comments of TE.